- (b) if so, whether the Ministry has received any complaint regarding it at various levels including PGPORTAL;
  - (c) if so, the details thereof and the action taken thereon;
- (d) whether their is urgent need for bringing more transparency to check such corrupt practices in issuing of challans; and
  - (e) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI): (a) to (e) Hindustan Petroleum Corporation Limited (HPCL) has reported that HPCL's wholly owned subsidiary HPCL Biofuels Limited (HBL), operates an integrated sugar, ethanol and cogen plants at Sugauli and Lauriya in East and West Champaran Districts in the State of Bihar.

A complaint alleging irregularities in appointments has been received and the matter is under examination.

## Variation in the production and sale of crude oil

2458. SHRI TARUN VIJAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:-

- (a) whether there is any variation in quantity of crude oil produced and sold by ONGC from the fields given on nomination basis during the last three years;
- (b) if so, the details thereof such as year-wise quantity of crude oil produced, quantity of crude oil on which Royalty paid and quantity of crude oil sold and reasons for such variation/losses, if any;
  - (c) the national/International standards for such variations/losses;
- (d) whether the variation/losses is comparable with other private crude oil producers in India and abroad; and
  - (e) if not, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI): (a) The details of Oil and Natural Gas Corporation Limited (ONGC)'s crude oil and condensate production for

the last three years i.e. 2009-10 to 2011-12 are as under:

Figures in Million Metric Tonne (MMT)

Year	Crude oil production	Condensate production
2009-10	22.788	1.883
2010-11	22.527	1.892
2011-12	21.761	1.952

## Note:

- Above figures are exclusive of production from fields being operated through Joint Ventures (JVs)
- Condensate produced is utilized for Value Added Product (VAP) production by ONGC.
- (b) Royalty is paid by ONGC on quantity of crude oil produced less eligible deductions. Accordingly, the quantity of crude oil from nomination blocks on which royalty is paid by ONGC is as under:

Financial Year (FY)	Crude oil quantity on which royalty is paid
2009-10	20.801
2010-11	20.511
2011-12	19.798

The sale quantity of crude oil by ONGC from nomination blocks is as under:

Financial Year (FY)	Sale Quantity of Crude Oil (MMT)
2009-10	20.646
2010-11	20.396
2011-12	19.691

The difference between crude oil production and its sale is inherent to the

process of production, processing, storage and its transportation, and is mainly due to:

- Drainage of Bottom Sediments and Water (BS&W) and free water from oil during transportation,
- · Release of off gas during its processing,
- · Evaporation losses; and
- Transportation losses.

This difference in well head production and quantity sold varies from field to field and throughout the production life cycle of an oil field, and depends on the quality of produced oil and buyer's (refiner's) quality parameters requirements.

- (c) There are no known national/international standards for such variation.
- (d) and (e) Do not arise in view of reply to (c) above.

## PDS kerosene allocation policy

2459. SHRI NATUJI HALAJI THAKOR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has devised the policy for allocation of PDS Kerosene to States;
  - (b) if so, when the aforesaid policy was formulated and announced;
- (c) whether this policy also takes into account LPG coverage and population of the State;
- (d) whether Government is aware that there are households having multiple LPG and PNG connections;
- (e) if so, State-wise number of households having multiple connections against the total number of LPG and PNG connections;
  - (f) the estimates of diversion of PDS SKO in various States; and
- (g) whether Government has undertaken an independent survey to estimate LPG and PNG coverage as well as diversion of PDS SKO in various States in this regard?